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SLP(Crl.)No. 5035 OF 2003
ITEM No.5

Court No. 3

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 5035/2003

(From the judgement and order dated 11/11/2003 in CRLMP 2005/03 in
Cr.OP 3066/2003 of The HIGH COURT OF MADRAS)

RAJ KUMAR JAIN & ANR.

Petitioner (s)

VERSUS

KUNDAN JAIN & ANR.

Respondent (s)

(With Appln(s). for stay and office report)
(FOR FINAL DISPOSAL)

Date : 21/04/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)Mr. Sanjay Parikh, Adv.
Ms. Anitha Shenoy, Adv.
Mr. A.N.Singh, Adv.
Mr. Bishwajyoti Pathak, Adv.

For Respondent (s)Mr. Sidharth Dave, Adv.
Mrs. Vanita Bhargava, Adv.
Ms. Bina Gupta, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Hearing concluded. Judgment reserved.

(Shashi Sareen) (Prem Parkash)
Court Master Court Master

